ITEM NO.218 COURT NO.8 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 121/2020

SABIT ALI @ SADIQ & ANR. Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH Respondent(s)

(IA No. 115843/2019 - EXEMPTION FROM FILING O.T., IA No. 230799/2026 - EXEMPTION FROM FILING O.T., IA No. 230798/2026 - GRANT OF BAIL AND IA No. 157485/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 07-10-2026 This matter was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE SANJEEV SACHDEVA

For Appellant(s) Mr. Divyesh Pratap Singh, Adv.
Mr. Pradeep Kumar Yadav, Adv.
Mr. P Murugesan, Adv.
Ms. Chhaya, Adv.
Mr. Aditya Yadav, Adv.
Mr. Sanjeev Malhotra- 728, AOR

For Respondent(s) Mrs. Rachna Gupta, AOR
Mr. Anil Kumar Sinha, Adv.
Mr. Piyush Chandel, Adv.
Ms. Charu Singhal, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Re-list I.A. No. 230798/2026 for grant of bail on 14.10.2026 in the list of miscellaneous matters. 0

Signature Not Verified
Digitally signed by babita pandey
Date: 2026.10.08 17:17:25 IST
Reason:

(BABITA PANDEY)
AR-CUM-PS

(PREETI SAXENA)
COURT MASTER (NSH)